

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1426
ANSWERED ON:02.12.2014
COMMON EFFLUENT TREATMENT PLANTS
Rori Shri Charanjeet Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether common effluent treatment plants set up in the country are sufficient for the treatment of wastes generated by chemical industries;
- (b) if so, the details thereof, State/UTwise including Haryana and if not, the reasons therefor; and
- (c) the remedial steps being taken to check water, air and environmental pollution caused by chemical industries along with the action taken to address the health problems being faced by the residents due to dumping of industrial wastes in the rivers, particularly Ghaghar river in Haryana?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) As reported by the Central Pollution Control Board (CPCB), all industries are required to establish individual effluent treatment plants and comply with the standards specified by the concerned State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs). A total of 171 Common Effluent Treatment Plants (CETPs) have been installed in the country, which include 11 CETPs in Haryana. However, none of the CETPs of Haryana pertain to chemical industries. The State/Union Territory wise details of 171 CETPs installed in the country are given at Annexure.

(c) The Ministry of Environment, Forests & Climate Change has stipulated national standards for various categories of chemical industries, namely, Chlor-alkali/Caustic soda, Dyes and dye intermediates, Calcium carbide, Nitric acid, Sulphuric acid, Petrochemicals, Inorganic chemicals, Organic chemicals, Pesticides, and Pharmaceuticals to limit the pollution from these industries. Primary treatment standards for individual industrial units and final effluent standards for CETPs have also been stipulated. The standards for industries and CETPs are enforced by the concerned SPCBs/PCCs. Further, as reported by CPCB, it has not received any complaint regarding dumping of waste from chemical industries in the rivers including Ghaghar.